NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/182,183,184 /CAA/2017

NAME OF THE TRANSFEROR

: CENTURY INVESTMENTS PVT LTD & DEAL

INVESTMENT PVT LTD

NAME OF THE TRANSFERRE

: TAMARAI CREDIT & INVESTMENTS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) P.KAS KUMAR SUABAKU BOWAN ZUABAKU

COUNSEL FOR
PETITIONERS

ORDER

Counsel for the Petitioner present and prayed for time for submission of the final arguments. Put up on 03.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)